

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA

UNSTARRED QUESTION NO. 1110
ANSWERED ON 13TH DECEMBER, 2022

BANNING OF GLYPHOSATE

1110. SHRI GHANSHYAM SINGH LODHI

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:-

- (a) whether the use of Glyphosate, a widely used herbicide to kill the weeds, has been banned ;
- (b) if so, its effects observed on the health of humans and animals due to its use ;
- (c) whether any steps have taken to make farmers aware about the banned pesticide; and
- (d) the steps taken to stop its manufacturing and sale by the companies and retailers ?

ANSWER

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): Pesticides are toxic substances which are registered for use in the country by the Registration Committee only after satisfying itself about their efficacy and safety to human health, animal and environment. The Pesticide do not pose any adverse effect on human beings, animals and the environment if they are used as per the label and leaflet approved by the Registration Committee. Accordingly, Glyphosate is registered for use in tea plantation and non-cropped area only. Use of Glyphosate is not banned in India.
